

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 958/2019

IN THE MATTER OF:

V. D. Yadav & Ors

Applicant(s)

Versus

Govt. of NCT of Delhi.

Respondent(s)

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Delhi

Dated 11 February 2020

*Handwritten signature*  
(Dr. B. S. REDDY)  
SEE  
DPCC

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**ACTION TAKEN REPORT**

1. That this Hon'ble Tribunal in above referred matter vide its order dated 01.11.2019 ordered as follows:

*“Grievance in this application is against air, water and noise pollution by restaurants and commercial establishments near Satya Niketan, Moti Bagh. Restaurants named are Big Yellow Door, House No. 8, Laundromat Coffee Bar, House No. 9, Dark House Café, House, No. 9, China Bowl, House No. 10(v), Dude Food, House No. 11, F Frenzy, House No. 17, Wood Box Café, House No. 18 and Vet Lab, House No. 15 and House no. 4&5 Gym. It is alleged that the factories are having huge and high chimneys, heavy duty air conditioners, number of big exhaust fans and air coolers causing continuous noise pollution....”*

2. That the area in question falls under the jurisdiction of South Delhi Municipal Corporation.

3. That, the premises bearing the addresses indicated in the complaint were inspected jointly by a team of officials of DPCC and South Delhi Municipal Corporation in the month of January 2020 and 27 restaurants were found operational. It was found that 24 units out of 27 were operating without mandatory Consent to Operate under Water Act, 1974 and Air Act, 1981. The joint team has observed that the eating joints are small and tiny in nature looking at the seating capacity and the space in which they are operating. These eating joints mainly cater to the needs of nearby colleges & South Campus of Delhi University. During the

inspection of these eating joints, it was observed that they have provided suction and hood systems in the kitchens to channelize and disperse the fugitive emissions through chimneys of sufficient height. Small Air Conditioning systems have been provided for cooling the indoor space of the eating joints.

4. That, Show Cause Notices were issued to 24 units, imposing Environmental Compensation (EC) of Rs. 2.00 lakhs each as these are tiny fast food eating joints. Further, these units were directed to stop their operations till they obtain Consent to Operate under Water Act, 1974 and Air Act, 1981.

5. That, these 24 units were also been issued closure directions for effective closure and disconnection of electricity/water supply of the said units as these units were found operational without mandatory valid consent to operate under Water Act, 1974 & Air Act, 1981. List of the 24 units is enclosed as **Annexure-1**. Accordingly, these tiny units were effectively closed by disconnecting electricity supply.

6. That, once the said units install requisite pollution control systems, deposits Environmental Compensation and obtains consent to operate alongwith requisite test reports of the installed pollution control systems, closure directions will be revoked. Environmental Compensation of Rs. 18 lakhs has been realized by the Delhi Pollution Control Committee from 9 units as on 10.02.2020.

The status report may kindly be taken on record.



Dr. BMS Reddy  
Senior Environmental Engineer  
Delhi Pollution Control Committee

Delhi

Dated: 11 February 2020

List of Cases issued Closure Directions on 24.01.2020 in the matter of O.A. No. 958 of 2019		
S. No.	Name of the units	Address
1	The Shooter Hunt	House No-13, 2nd Floor, Satya Niketan, New Delhi- 110021
2	Cafe Mittro	House No 2, Ground Floor, Satya Niketan, New Delhi- 110021
3	Pirates of South Campus	GF, 1st Floor, Building No 9, Satya Niketan, New Delhi- 110021
4	Punter House	Building No 9, Satya Niketan, New Delhi- 110021
5	Wood Box Cafe	Ground Floor, 288, Satya Niketan, New Delhi- 110021
6	Echoes	3rd Floor, H. No 17, Satya Niketan, New Delhi- 110021
7	Bottle House (A Unit of Tank Hospitality)	Plot No. 4 & 5, Satya Niketan, New Delhi- 110021
8	Young Wild Free Cafe	1st Floor, House No-13, Satya Niketan, New Delhi- 110021
9	Cafe The Construction Co (A food Journey Under Construction)	House No 6, Satya Niketan, New Delhi- 110021
10	Sikka Cafe Lounge (Present Unit)/ The House of Delicacies (Previous)	H. No 11, GF, Satya Niketan, New Delhi- 110021
11	Brick Yard Cafe and Lounge	2nd Floor, Plot No 11, Satya Niketan, New Delhi- 110021
12	Fire And Ice Cafe	House No 13, 3rd Floor, Satya Niketan, New Delhi- 110021
13	The Bowton House	1st Floor, House No 11, Satya Niketan, New Delhi- 110021
14	Platonic	H.No. 18, 2nd Floor, Satya Niketan, New Delhi- 110021
15	The Hinterland	H.No. 18, 3rd Floor, Satya Niketan, New Delhi- 110021
16	Smoke Ville Lounge & Terrace (A Unit of Alehouse Hospitality)	3rd Floor, H.No. 4 & 5, Satya Niketan, New Delhi- 110021
17	Down to Xero Degrees (A.R Enterprises) [Present Unit]/ Faculty	House No 7, Satya Niketan, New Delhi- 110021
18	Sinroom Cafe (Present Unit)/ DL 07 Cafe (Previous Unit)	1st Floor, 18, Satya Niketan, New Delhi- 110021
19	Crave Cafe (Present Unit)/ Thikana (Previous Unit)	House No 18, Satya Niketan, New Delhi- 110021
20	Urban Fantasy	H.No. 17, G.F., Satya Niketan, New Delhi- 110021
21	Sharrazz Cafe	H. No. 15, 1st Floor, Satya Niketan, New Delhi- 110021
22	Aife Cafe	House No 14, Ground Floor, Satya Niketan, New Delhi- 110021
23	Joker Cafe (Present Unit)/ Jimmy Boys (Previous Unit)	House No-7, 1st Floor, Satya Niketan, New Delhi- 110021
24	The Big Horn (Present Unit)/ White Pepper (Previous Unit)	House No -13, Ground Floor, Satya Niketan, New Delhi- 110021